(ख) ग्रीर (ग) वर्तमान सरकार, सैद्धान्तिक रूप से, न्यायाधीशों के एक उच्च न्यायालय से दूसरे उच्च न्यायाल में को स्थानान्तरण के विरुद्ध है जो स्रापात स्थिति के दौरान उन न्यायाधीशों की सहमति के बिना किये गये थे। वर्तमान सरकार उन न्यायाधीशों की सहमति से उन्हें उन स्थानों को पुनः स्थानान्तरित करना चाहेगी जहां वे पहले थे। इस सामान्य सिद्धान्त में कोई ग्रपवाद किया जाये या नहीं, इस बात पर वर्तमान सरकार श्रभी विचार कर रही है। इ<sup>स</sup> संबंध में किसी निश्चित नीति पर उचित रूप से विचार किया जायेगा ग्रौर उसे ग्रपनाया जायेगा ।

Written Answers

† [THE MINISTER OF LAW, JUS-TICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): Twenty-one High Court Judges were transferred during the period of the Emergency imposed in June, 1975.

(b) and (c) The present Government is in principle against transfer of judges from one High Court to another which have been made during the period of Emergency without the consent of those Judges, and would like to transfer them back with their consent. Whether any exception should be made to this general principle is still under the examination of the present Government. A definite policy in this regard would be suitably considered and adopted.]

## पूर्वोत्तर श्रीर उत्तर रेलवे में तदर्य नियुक्तियां

- 30. श्री नागेश्वर प्रसाद शाही: क्या रेल मंत्री यह बताने की कृपा करेंगे
- (क) क्या यह सच है कि 1975-76 भ्रौर 1976-77 के वर्षों के दौरान पूर्वोत्तर ग्रौर उत्तर रेलवे में बहुत सी तदर्थ नियुक्तिया की गई थें;

- (ख) यदि हां, तो रेलवे सेवा ग्रायोग के माध्यम से भर्ती करने के लिये सामान्य प्रक्रिया को न ग्रपनाने के क्या कारण है; भ्रौर
- (ग) 1975-76 ग्रीर 1976-7**7** के वर्षों के दौरान पूर्वोत्तर श्रौर उत्तर रेलवे में तदर्थ ग्राधार पर नियुक्त किये गये कूल कर्मचारियों में से ऋनुसूचित जातियों स्रौर स्रनुसूचित जनजातियों के कितने प्रतिशत कर्मचारी नियुक्त किये गये ?

### †[Ad-hoc appointments in the North-Eastern and Northern Railways

- 30. SHRI NAGESHWAR PRASAD SHAHI: Will the Minister of RAIL-WAYS be pleased to state:
- (a) whether it is a fact that a number of ad-hoc appointments made in the North-Eastern Northern Railways during the years 1975-76 and 1976-77;
- (b) if so, what are the reasons for not adopting the normal procedure of the Railway recruitment through Service Commission; and
- (c) what is the percentage of employees belonging to the Scheduled Castes and Scheduled Tribes out of total number of employees appointed on an ad-hoc basis in the North-Eastern and Northern Railways during the years 1975-76 1976-77 ?]

## रेल मंत्री (प्रो॰ मधु दण्डवते) : (क) जी हां।

- (ख) इस प्रकार की निय्क्तियां उस समय की सरकार द्वारा दिये गये विशेष म्रनुदेशों के म्रंतर्गत की गयी थ<sup>ः</sup>, जिनका विनियमन रेल सेवा ग्रायोग द्वारा किया जाना है।
- (ग) सूचना इकर्ठीकी जा रही। हैग्रीर सभा पटल पर रख दी जायगी।

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†[THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE); (a) Yes.

- (b) Such appointments were made under specific instructions of the then Government and are subject to regularisation by the Railway Service Commission.
- (c) Information  $i_S$  being collected and will be laid on the Table of the Sabha.

#### Running of an Express Train from Daltonganj to Patna

- 31. SHR1 BHISHMA NARAIN SINGH: Will the Minister of RAIL-WAYS be pleased to state:
- (a) whether there is any proposal under Government's consideration to introduce an Express train between Daltongani and Patna; and
- (b) if so, by when this train is likely to be introduced?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):
(a) No.

(b) Does not arise.

#### Tatanagar Amritsar Express

- 32. SHRI BHISHMA NARAIN SINGH: Will the Minister of RAIL-WAYS be pleased to state:
- (a) whether there is any proposal under Government's consideration to run the Tatanagar Amritsar Express on all days of the week; and
- (b) if so, by when the proposal is likely to be given effect to?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):
(a) and (b) Increase in the frequency of 161/162 Tatanagar-Amritsar Express from 4 days a week to a daily service has not been found feasible at present due to lack of line capacity on Delhi-Ambala single line section. As and when the line capacity works are completed this subject will be reviewed.

## Conversion of Sonepur Metre Gauge railway line into broad gauge

- 33. SHRI MAHENDRA MOHAN MISHRA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether work on the project for the conversion of Palezaghat-Sonepur metre gauge railway line into broad gauge line has started; and
- (b) if not, what are the reasons for the delay in taking up the construction work?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) and (b). Preliminary Engineeringcum-Traffic Surveys for the conversion of Sonepur-Palezaghat metre gauge section into broad gauge, have been carried out and the survey reports are under examination. According to these surveys the estimated cost of conversion of this 5.5 km. long section would be Rs. 23.98 lakhs and it would yield a financial return of about 4 per cent by the Discounted Cash Flow Technique. The scheme was thus found to be unremunerative. A re-appraisal of the projections has been taken in hand which will take into account the new pattern of traffic, which has emerged as a result of the gauge conversion of Muzaffarpur-Sonepur section which was completed about one year back. A decision on the project will be taken after the results of the re-appraisal become available.

# Casual railway workers removed from service

- 34. PROF. RAMLAL PARIKH: Will the Minister of RAILWAYS pe pleased to state:
- (a) whether it is a fact that a number of casual workers in the various Railway Zones were removed from service for failing to undergo sterilisation;

<sup>†[ ]</sup> English translation.